

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.01.2021 (TUESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

## For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 724-725 of 2020	Surajbari Traders Pvt. Ltd & Anr. Vs. Sumit Binani & Ors.	Sandeep Bajaj	Krishna Raj Thaker Sumit Binani-R1 & R2 M.S. Tiwari-R3
2.	Comp. App. (AT) (Ins) No. 828 of 2020	RS Infra Projects, Through Proprietor Ram Babu Sharma Vs. Supreme Infrastructure India Ltd.	Rakesh Kumar	
3.	Comp. App (AT) (Ins) No. 919 of 2020	Radico Khaitan Ltd. Vs. BT & FC Pvt. Ltd. and Ors.	Ajay Bhargava	Pankaj Srivastava-R1 & R6 Bhuvaneshwari Ramanathan-R2 & R7 Abhishek Singh-R3 & R4
4.	Comp. App. (AT) No. 205 of 2020	Shri Shyam Haribhau Sapkal & Ors. Vs. The New Akot Cotton Ginning and Pressing Company Ltd. & Ors.	Gaurav Rana	
5.	Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Tata Motors Finance Ltd. Vs. Vishal Gupta  <b>With</b>	Amarjit Singh Bedi	Akshay Ringe
6.	Contempt Case (AT) No. 22 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Akashganga Infraventures India Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik	Akshay Ringe

## For Hearing

7.	Comp. App. (AT) No. 134 of 2020  <b>Part Heard</b>	Macquarie SBI Infrastructure investment Pte Ltd. & Anr. Vs. Soham Renewable Energy India Pvt Ltd & Ors.  <b>With</b>	Sonam Gupta	Neha Mathen-R2 to R6 Anuradha Agnihotri-R7
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<b>8.</b>	Comp. App. (AT) No. 135 of 2020  <b>Part Heard</b>	Macquarie SBI Infrastructure Investments Pte Ltd. & Ors. Vs. K. Sadananda Shetty & Ors.	Mamu Mishra	Sonam Gupta Shailja Agarwal-R1 to R5 Anuradha Agnihotri-13
<b>9.</b>	Comp. App. (AT) (Ins) No. 521 of 2020	B.S. Krishan Vs. Stressed Assets Stabilization Fund (SASF) & Anr.	R. Anand Padmanabhan	Sidhartha Barua-R1 Satya Devi-R2 Alamuri-IRP
<b>10.</b>	Comp. App. (AT) (Ins) No. 763 of 2020	Mazda Agencies Vs. Hemant Plastics & Chemicals Ltd.	Vishnu Shankar	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Hearing**

<b>11.</b>	Comp. App. (AT) (Ins) No. 995 of 2019 & I.A No. 179 of 2020  <b>Part Heard</b>	S.S. Natural Resources Pvt. Ltd. Vs. Ramsarup Industries Ltd. & Ors.  <b>With</b>	Abhirup Dasgupta	Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia-RP
<b>12.</b>	Comp. App. (AT) (Ins) No. 988 of 2019  <b>Part Heard</b>	Pegasus Assets Reconstruction Pvt. Ltd. Vs. Kshitiz Chhawchharia (RP) & Ors.  <b>With</b>	Atul Sharma	Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
<b>13.</b>	Comp. App. (AT) (Ins) No. 1039 of 2019  <b>Part Heard</b>	Aashish Jhunjunwala & Ors. Vs. Kshitiz Chhawchharia, RP of Ramsarup Industries Ltd. & Ors.  <b>With</b>	Raka Bejoy phookan Neha Tandon	Rony O. John-R2 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
<b>14.</b>	Comp. App. (AT) (Ins) No. 1124 of 2019  <b>Part Heard</b>	Aashish Jhunjunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors.  <b>With</b>	Neha Tandon	Sumant Batra Niharika Sharma-R2
<b>15.</b>	Comp. App. (AT) (Ins) No. 1125 of 2019  <b>Part Heard</b>	Vanguard Credit & Holdings Pvt. Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr.  <b>With</b>	R.B. Phookan	Abhirup Dasgupta- R2

<b>16.</b>	Comp. App. (AT) (Ins) No. 1159 of 2019  <b>Part Heard</b>	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr.  <b>With</b>	Santanu Ghosh.	Deep Roy.
<b>17.</b>	Comp. App. (AT) (Ins) No. 1242 of 2019  <b>Part Heard</b>	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors.  <b>With</b>	Varsha Banerjee	Dinkar Singh Deep Roy-RP Kumar Mihir-R4
<b>18.</b>	Comp. App. (AT) (Ins) No. 468 of 2020  <b>Part Heard</b>	Edelweiss Finvest Pvt. Ltd. VS. Ramswarup Industries Ltd. & Anr.	Sonia Dube	Smriti Churiwal

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By the order of Hon'ble Acting Chairperson

-sd/-  
Registrar